

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION NO. 2039  
TO BE ANSWERED ON 29<sup>th</sup> DECEMBER, 2017**

**HEALTH HAZARDS DUE TO USE OF FERTILISERS AND PESTICIDES**

**2039. SHRI NIHAL CHAND:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has taken note of the high level of water pollution and higher occurrence of fatal diseases like cancer due to the excessive use of fertiliser and pesticides in the States of North India; and

(b) if so, the efforts being made by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): Yes, the Central and State Pollution Control Boards are implementing the Water (Prevention and Control of Pollution) Act, 1974 to restore water quality. Steps are also being taken for restoration of water quality under Environment (Protection) Act, 1986. The Department of Agriculture and Cooperation, Ministry of Agriculture is monitoring the pesticides in food commodities and environment samples under the Central Sector Scheme "Monitoring of Pesticide Residues at National Level".